

**GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES**

LOK SABHA

**UNSTARRED QUESTION No. 3957
TO BE ANSWERED ON 25TH MARCH, 2025**

Assistance to Fisheries Scheme

**3957. Dr. Hemant Vishnu Savara:
Shri P P Chaudhary:
Shri Naba Charan Majhi:
Smt. Smita Uday Wagh:
Smt. Aparajita Sarangi:**

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) the measures are being taken to ensure that the financial assistance provided under various fisheries scheme reaches small and marginal fish farmers efficiently, State-wise particularly in Maharashtra and especially in Jalgaon Parliamentary Constituency;
- (b) the extent to which subsidies under schemes like Pradhan Mantri Matsya Sampada Yojana (PMMSY) and the Fisheries and Aquaculture Infrastructure Development Fund (FIDF) directly impacted fish farmers' income and production levels during the last five years, State-wise including in Maharashtra, particularly in Jalgaon;
- (c) whether the Government is considering any new policies to enhance the global competitiveness of India's fisheries sector, State-wise including Maharashtra and districts like Jalgaon;
- (d) if so, the details of these policies, and extent to which they benefit fish farmers in Maharashtra, especially in Jalgaon; and
- (e) whether there are specific programmes being implemented to improve cold storage, transportation and market linkages for fish farmers, State-wise particularly in Maharashtra and Jalgaon to boost their productivity and profitability?

ANSWER

**THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING:
(SHRI GEORGE KURIAN)**

(a) : The Department of Fisheries, Government of India (DoF, GoI) is taking various measures to create awareness about various scheme implemented and to ensure that the financial assistance provided under various fisheries scheme efficiently reaches the end beneficiaries including small and marginal fish farmers. This includes various awareness campaigns, outreach programmes being organized at State level and Central level on schemes implemented by the Department. In addition, Under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) a flagship scheme being currently implemented by the DoF, GoI envisages formation of various institutional mechanisms at State/Union Territory level as well as district level for preparation and approval of annual District Fisheries plan, smooth implementation, supervision and monitoring of schemes.

Government of Maharashtra has informed that various camps, outreach programmes are being organized in the State and districts to create awareness of the schemes. Government of Maharashtra has further informed that under PMMSY, advertisements are published in newspapers and during FY 2020-21 to 2024-25, based on the response received to the advertisements projects of 4174 beneficiaries have been approved in Maharashtra, which comprises of 11 beneficiaries from Jalgaon district. Besides, 312 beneficiaries are benefited in Jalgaon under district level scheme for providing fisheries requisites.

(b): Under PMMSY and FIDF projects worth Rs. 1447.67 crore and 940.45 crore respectively has been approved to Maharashtra. Due to consistent efforts under various initiatives of Government of India and State/Union Territories, including implementation of schemes like PMMSY and the FIDF, fish production of the country has increased from 141.64 lakh tonnes in 2019-20 to 184.02 lakh tonnes in 2023-24. The fish production in Maharashtra has also increased from 5.61 lakh tonnes to 7.02 lakh tonnes during 2023-24. The State-wise details of fish production during last five years including Maharashtra is annexed. This has also resulted in creation of employment, increasing in income and strengthening of livelihood of fishers/fish farmers in the States/UTs including Maharashtra. Government of Maharashtra has informed that 2854 direct employment and 3906 indirect employment has been generated through the projects implemented in Maharashtra including Jalgaon district.

(c) and (d): The schemes taken up by DoF, Gol namely PMMSY and FIDF focus is given towards enhancing competitiveness of sector, facilitate economies of scale, generate higher incomes, accelerate growth and expansion of the sector in an organized manner. In addition, the DoF, Gol is also implementing a new Central Sector Sub-scheme namely the Pradhan Mantri Matsya Kisan Samridhi Sah-Yojana (PM-MKSSY) under the ongoing PMMSY scheme for a period of four years from FY 2023-24 to FY 2026-27 at an estimated outlay of Rs. 6,000 crore. The scheme aims at formalization of fisheries sector, facilitating access of fisheries microenterprises to Government of India programs for working capital financing, facilitating adoption of aquaculture insurance, supporting microenterprises to improve fisheries sector value chain efficiencies, adoption and expansion of fish & fishery product safety, quality assurance systems. Under the PM-MKSSY, National Fisheries Digital Platform (NFDP) has been launched focusing registration of fishers, fish farmers and related stakeholders in the value chain and till date, more than 21.0 lakh registrations have been made on the NFDP. Government of Maharashtra has informed that as on date 2.08 lakh fishers from Maharashtra have registered in the NFDP platform, including 3082 fishermen from Jalgaon.

(e) The PMMSY implemented by the DoF, Gol envisages activities towards strengthening of cold chain facilities like construction of ice plants/cold storages, transport vehicles of various capacities, wholesale and retail fish markets, fish kiosks, fish value added enterprises to reduce post-harvest loss, boost value chain system and profitability. Under PMMSY, 3 units of state of art whole sale fish markets, 80 Nos. of new ice plant/cold storages, 863 units of fish transportation facilities, 47 units of fish kiosks and 13 units of fish value added enterprise units have been sanctioned to Maharashtra. Government of Maharashtra has informed that due to increased number of cold chain facilities, capacity of ice production and cold storage have increased.

Annexure

Statement referred in the part (b) of the Lok Sabha Unstarred Question No. 3957 for answer on 25th March, 2025 regarding 'Assistance to Fisheries Scheme'.

(in lakhs Tonnes)

S.No.	State/UT's	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	41.74	46.24	48.13	51.06	51.58
2	Arunachal Pradesh	0.05	0.05	0.05	0.09	0.09
3	Assam	3.73	3.93	4.17	4.43	4.99
4	Bihar	6.41	6.83	7.62	8.46	8.73
5	Chhattisgarh	5.72	5.77	5.91	6.52	7.81
6	Goa	1.05	1.11	1.16	1.40	1.36
7	Gujarat	8.59	8.40	8.74	8.97	9.08
8	Haryana	1.91	2.03	2.08	2.12	2.15
9	Himachal Pradesh	0.14	0.15	0.16	0.17	0.18
10*	Jammu & Kashmir	0.21	0.21	0.25	0.27	0.28
11	Jharkhand	2.23	2.38	2.57	2.80	3.11
12	Karnataka	6.32	6.08	10.74	12.25	11.31
13	Kerala	6.80	6.16	8.26	9.21	8.32
14	Madhya Pradesh	2.00	2.49	2.93	3.42	3.82
15	Maharashtra	5.61	5.24	5.90	5.90	7.02
16	Manipur	0.32	0.33	0.33	0.34	0.45
17	Meghalaya	0.14	0.16	0.18	0.19	0.20
18	Mizoram	0.07	0.05	0.05	0.05	0.05
19	Nagaland	0.09	0.09	0.09	0.09	0.10
20	Odisha	8.18	8.73	9.90	10.52	11.24
21	Punjab	1.51	1.65	1.90	1.85	1.84
22	Rajasthan	1.16	0.60	0.66	0.79	0.91
23	Sikkim	0.00	0.00	0.00	0.01	0.01
24	Tamil Nadu	7.57	7.23	8.07	8.29	8.84
25	Telengana	3.00	3.49	3.90	4.38	4.56
26	Tripura	0.78	0.82	0.82	0.83	0.86
27	Uttarakhand	0.05	0.06	0.06	0.07	0.09
28	Uttar Pradesh	6.99	7.46	8.09	9.15	11.60
29	West Bengal	17.82	18.24	18.43	20.45	22.02
30	A and N Islands	0.40	0.43	0.44	0.47	0.50
31	Chandigarh	0.01	0.00	0.00	0.00	0.00
32	D&Nagar Haveli	0.32	0.30	0.30	0.29	0.30
33	Daman and Diu					
34	Delhi	0.01	0.01	0.01	0.00	0.01
10*	Ladakh	0.00	0.00	0.01	0.00	0.00
35	Lakshadweep	0.20	0.15	0.12	0.11	0.13
36	Puducherry	0.51	0.39	0.47	0.46	0.47
	India	141.64	147.25	162.48	175.45	184.02
